

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 126/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Vahanvati Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

C.S.A. No. 8/230-232/NCLT/MB/MAH/2017

C.S.A. No. 125/230-232/NCLT/MB/MAH/2017

C.S.A. No. 126/230-232/NCLT/MB/MAH/2017

C.S.A. No. 127/230-232/NCLT/MB/MAH/2017

At request of the Counsel, this Bench hereby appoints M/s. Mukund and Associates, Mumbai as C.A. with remuneration of ₹50,000/- each of the application to assist OL of Mumbai in filing his report before this Bench.

CSAs are hereby disposed of.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).